

an>

Title: Introduction of the Companies (Amendment) Bill, 2016 (*Amendment of section 135*).

HON. DEPUTY SPEAKER: Item No.31, Shri Rabindra Kumar Jena.

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill further to amend the Companies Act, 2013.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Companies Act, 2013."

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA : I introduce the Bill.